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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

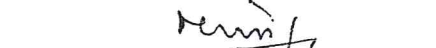
APPLICATION NUMBAER :
PETITION NUMBER : TCP/105//2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	S. Venkatesh	Counsel for R-11	S. Venkatesh
	Parittra V	Counsel for Petitioner	Parittra V
	K. Bhavani Shankar	Party in Person R4	K. BL Shk

ORDER

Counsel for the petitioner, Counsel for R4 present. R4 in person Present. He also represents R3. He has agreed to the name of Shri N.V. Nagasubramaniam for appointment as mediator. However, the counsel for R2 prays for time to seek instructions from his client. At request, time is enlarged. Put up on 23.08.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)